

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated:17.05.2016

**ORDER NO. 52 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

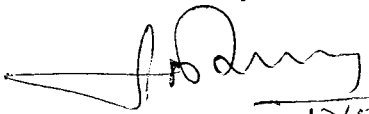
**On 20.05.2016 at 02.30 P.M** Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following Difference of opinion matter :

1. ST/255/2009 with ST/CO/121/2009

On this day at 2:30 PM Hon'ble Sh. S.K.Mohanty, Member (Judicial) will also hear the following part heard matters :

1. E/2256/2007-SM
2. E/1549/2008-SM
3. E/51125/2014-SM
4. E/51849/2014-SM

By Order

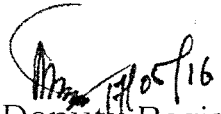


17/5/16

**(A.Mohan Kumar)**  
**Registrar**

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17/5/16

Deputy Registrar

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated:16.05.2016

**ORDER NO. 51 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

**From 23.5.2016 to 27.5.2016 at 10.30 A.M.** Hon'ble Sh. D.N. Panda, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Customs Division Bench matters.

By Order



**(A.Mohan Kumar)**  
**Registrar**

16/5/16

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16/5/16  
Deputy Registrar